

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

10. C.P.(IB)-3671(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.10.2019**

NAME OF THE PARTIES: Narayan Mangal

**v/s.**

Vatsalya Builders and Developers Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard.

List this matter on 19.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)